

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 839/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. RBS Equities (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	<i>Shri V. Nallasesanapathy</i>	<i>Advocate</i>	<i>Shri B.S.V. Prakash Kumar</i>

ORDER

CSP No. 837/230-232/NCLT/MB/MAH/2017

CSP No. 838/230-232/NCLT/MB/MAH/2017

CSP No. 839/230-232/NCLT/MB/MAH/2017

The Company Petition is admitted.

List this matter for final hearing on 04.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)